

Annexure-5

Name of the corporate debtor: Sri Lakshmi Hotels Private Limited;

Date of commencement of liquidation: 17th July 2019;List of stakeholders as on:19th March, 2021

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employees Provident Fund Organization, Trichy	Central	NA	14/8/2019	365272	365272	Unsecured	NA	NA	100	NIL	NIL	NIL	NIL	Paid on 04.09.2020
2	Income Tax Trichy	Central	NA	14/3/2019 & 07/01/2020	24401603	24401603	Unsecured	Yes	Yes	100	NIL	NIL	NIL	NIL	Rs. 22737448 paid on 29.09.2020 Rs. 50000 paid on 16.09.2020 As the income tax had certain receivables directly from Directors which was adjusted and paid
4	GST &	Central		14/05/	1244576	1244576	Unsecured	NA	NA	100	NIL	NIL	NIL	NIL	Paid on

